

COURT-II

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**Appeal No. 175 of 2014
Appeal No. 180 of 2014 & IA No. 292 of 2014**

Dated: 10th January, 2018

**Present: Hon'ble Mr. Justice N.K. Patil, Judicial Member
Hon'ble Mr. S.D. Dubey, Technical Member**

Appeal No. 175 of 2014

In the matter of:

NTPC Ltd.		Appellant(s)
	Vs.		
Central Electricity Regulatory Commission & Ors.		Respondent(s)
Counsel for the Appellant(s)	:	Mr. M.G. Ramachandran Ms. Anushree Bardhan Mr. Shubham Arya	
Counsel for the Respondent(s)	:	Mr. K.S. Dhingra for R-1 Mr. Raj Kumar Mehta Ms. Himanshi Andley for R-2	

Appeal No. 180 of 2014 & IA No. 292 of 2014

In the matter of:

GRIDCO Ltd.		Appellant(s)
	Vs.		
NTPC Ltd. & Anr.		Respondent(s)
Counsel for the Appellant(s)	:	Mr. Raj Kumar Mehta Ms. Himanshi Andley	
Counsel for the Respondent(s)	:	Mr. K.S. Dhingra for R-2	

ORDER

List these matters for hearing on **06.02.2018**, as agreed by both the parties.

(S.D. Dubey)
Technical Member

ss/js

(Justice N.K. Patil)
Judicial Member